

**COMPLAINTS ON EXPORT OF BAD
QUALITY CLOTH**

166. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether any complaints have been received from foreign countries about the bad quality of cloth exported from India; and if so, from which countries, during the past two years;

(b) what is the number of complaints received; and

(c) how many of the complaints were found to be correct?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) Yes, Sir. Complaints have been received from the following countries during the past two years:—

Aden, Afghanistan, Burma, Ceylon, Cyprus, Hongkong, Indonesia, Iraq, Jordan, Malaya, Pakistan, Thailand, British East Africa, Ethiopia, British West Africa, Mauritius, Casablanca, Rhodesia, Sudan, Central Africa, Denmark, France, U.K., British West Indies, Canada, Australia, New Zealand and Bangkok, (b) and (c). 126 complaints were received during the past two years. Out of this 78 have been investigated of which 6 have been found to be incorrect and 52 have been amicably settled. Investigations in respect of the remaining complaints have not yet been completed.

PLOTS SOLD TO DISPLACED PERSONS

167. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state the number of (i) acquired evacuee plots, and (ii) Government developed plots, sold by Government by auction or otherwise up to the end of 1955-56 to displaced persons and others?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): The required information is as under:—

Number of acquired evacuee plots sold	635
Number of Government developed plots sold	4556

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Number of plots sold to displaced persons 496i

Number of plots sold to others 228.

HEAVY WATER PURCHASED BY INDIA

168. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether India has purchased any heavy water for use in the proposed Canada research reactor;

(b) if so how much; and

(c) whether the entire quantity of heavy water has been received in India?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND FINANCE (SHRI JAWAHARLAL NEHRU): (a) Yes.

(b) 21 tons.

(c) Yes.

**FIRE INCIDENT IN INDIAN AMBASSADOR'S
RESIDENCE IN HAGUE**

169. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether the residence of the Indian Ambassador at Wassenaar in Hague was gutted in fire towards the end of April, 1956;

(b) if so, what was the cause of the fire; and

(c) what was the extent of damage that resulted due to this incident?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND FINANCE (SHRI JAWAHARLAL NEHRU): (a) Yes.

(b) The most probable cause of the fire was an electrical short circuit on the second floor of the building.

(c) The second floor of the building has been completely destroyed and many first floor rooms gutted. Some ceilings in the ground floor have also given way. All property on the second floor, consisting of furniture and furnishings, and estimated to cost about Rs. 16,000 has been completely lost. Some personal property belonging to the Ambassador has also been lost.